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Title: Introduction of the Registration and other related laws (Amendment) Bill, 2000.

1417 hours

The Lok Sabha re-assembled after Lunch at seventeen minutes

past Fourteen the Clock.

(Shrimati Margaret Alva *in the Chair*)

MR. CHAIRMAN : We will now take up Item no. 12 – Bill to be introduced.

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SHIPPING (SHRI ARUN JAITLEY): Madam, I beg to move for leave to introduce a Bill further to amend the Registration Act, 1908, the Transfer of Property Act, 1882 and the Indian Stamp Act, 1899.

MR. CHAIRMAN: The question is :

"That leave be granted to introduce a Bill further to amend the Registration Act, 1908, the Transfer of Property Act, 1882 and the Indian Stamp Act, 1899."

The motion was adopted.

SHRI ARUN JAITLEY: I introduce the Bill.

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